

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1313/(MAH)/2017
M.A. 56/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

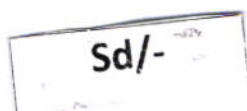
NAME OF THE PARTIES: Polychroic Petrochemicals Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

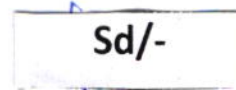
ORDER

MA 56/2018 in CP 1313/I&BP/NCLT/MB/MAH/2017

On the application filed by the Resolution Professional under Section 19(2) and 19(3) of the IB Code seeking direction against the Promoter Director of the Company to provide information as sought by the Resolution Professional, the Respondent having come forward to provide all information as sought by the Resolution Professional, this application is accordingly disposed of.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)